

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 102/01/2020 O.A./260/140/2019

M.A./260/945/2019 SURENDRA SINGH BISHT

-V/S-

CENTRAL EXCISE & CUSTOMS ITEM NO:75 FOR APPLICANTS(S) Adv. : Mr. S. K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. A. K. Mohapatra

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for both the parties.</p> <p>Ld. Counsel for the applicant submitted that the disciplinary proceeding against the applicant has been stayed in this proceedings. In the meantime the applicant has been retired from service under the FR-56(J) and he has challenged the same in another proceeding which is pending before this Tribunal and in case the respondents decide to proceed against the applicant as per the charge sheet in question in the present OA, then the applicant may be allowed at liberty to approach this Tribunal for challenging the said departmental proceedings by reviving the present proceeding.</p>
	<p>Accordingly, the OA is disposed of with liberty to the applicant to move this Tribunal to recall this order and revive the OA if the respondents decide to proceed as per the charge sheet in question.</p> <p>Copy of this order be given to Ld. Counsels</p>

for both the sides.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

pms